NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIA L SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/52/ (IB)/2017

NAME OF THE PETITIONER(S)

: DHIRAJ BIHARI JHA

NAME OF THE RESPONDENT(S)

: NIDUS ADVERTISING & MARKETING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D) Abhimur Parthoisarathy
Parchalad Bhat
For R. Parthasanathy

2. K. Ezhunalan. F. Amoii Musser

consul for Respondent

ORDER

Counsels representing both the parties are present and stated that a connected matter, TCP 59/IB/2017 wherein the respondent is the same, is posted for making submissions before the Single Bench on 18.12.2017. They prayed for time for making submissions. Time is extended at their request. Put up on 20.12.2017.

-Se -S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)